LOK SABHA UNSTARRED QUESTION NO. 220 TO BE ANSWERED ON 02.02.2022

ALLOCATION OF BAARDANA

220. SHRI VIJAY BAGHEL: SHRI SUNIL KUMAR SONI: SHRI ARUN SAO:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

(a) the procedure of allocation of 'Baardana' (Jute tags) to the States adopted by Jute Commissioner, Kolkata;

(b) the quantity of 'Baardana' demanded by the Government of Chhattisgarh for the year 2021-2022 and the quantity for which the money has been paid; and

(c) the details of the quantity/number of Baardana allocated to various States including Chhattisgarh by the Union Government during the last five years; year and State-wise?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a): Generally six months prior to every crop season (Rabi & Kharif), different State Government agencies including FCI plan their requirements of jute bags. After receipt of requirement of jute bags from all the states & FCI, a consolidated month-wise plan for requirement of jute bags is devised by Department of Food & Public Distribution (DF&PD), Govt. of India. Moreover, while preparing the month-wise schedule, the manufacturing capacity of the jute industry is also taken into consideration by the DF&PD. Thereafter, the plan document is circulated to all concerned including the O/o Jute Commissioner. Based on such plan and after receipt of indents and requisite funds from the State indenting agencies, Production Control cum Supply Orders are issued by O/o Jute Commissioner to jute mills covering the indented quantity.

(b): For the year 2021-22(April/March), a total quantity of 2,14,194 bales has been demanded by Government of Chhattisgarh. The indenting agency has deposited money for whole indented quantity.

				Qty: In bales		
			01-APR-2019		01-APR-2021	
	01-APR-2017 to	01-APR-2018 to	to 31-MAR-	01-APR-2020 to	to 31-MAR-	
State	31-MAR-2018	31-MAR-2019	2020	31-MAR-2021	2022	
Andhra Pradesh	135000	176862	247266	304020	167994	
Bihar	33150	30550	52260	85150	98930	
Chhattisgarh	192402	223868	269720	145084	214194	
Gujarat	0	0	0	9072	0	
Haryana	431470	456142	525850	268820	161984	
FCI	214188	212160	160224	109136	29732	
Jharkhand	2500	3900	5000	8150	15300	
Maharashtra	0	10920	37920	42480	44904	
Madhya Pradesh	258880	294858	377924	170096	430252	
Orissa	147200	143900	202700	190000	158000	
Punjab	793764	754352	841526	528048	438360	
Telangana	190000	255010	309200	294100	233000	
Tamil Nadu	11056	0	60060	40950	123110	
Tripura	0	0	432	0	0	
Uttrakhand	10032	14400	25536	27456	29088	
Uttar Pradesh	237510	226590	270270	256500	175630	
West Bengal	13400	156250	115000	80000	69000	

(c): The year and state-wise details of the quantity of Baardana allocated to various states during the last five years are as under :-
